

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. †2467

TO BE ANSWERED ON FRIDAY 11TH MARCH, 2016
PHALGUNA 21, 1937 [SAKA]

Seizure of Forex by CISF

†2467. SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of Finance be pleased to state:

- (a) whether CISF personnel have seized foreign exchange worth crores of rupees from passengers at Indira Gandhi International Airport and deposited it with the Department of Revenue;
- (b) if so, the details thereof along with the details of the foreign exchange seized from airports and other locations in the country during the last three years and the current year; and
- (c) the details of the cases filed and persons arrested as well as acquitted in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)**

(a) No instance of CISF personnel seizing any foreign exchange at Indira Gandhi International Airport (IGIA), Delhi has come to the notice of the Department. However, two cases of smuggling of Foreign Currency to the tune of US \$1,00,000 and US \$90,000 were detected by CISF personnel at T-3 terminal of IGIA, Delhi on 6.2.2016 which were referred to Customs for further course of action. The currency was seized and two Afghan nationals were arrested in this connection.

(b) and (c) Details are given as under:-

Year	No. of Cases detected	Value of Foreign Currency Seized (in Rs. Lakh)	Persons arrested	Persons Acquitted
2012-13	287	684.771	29	Nil
2013-14	248	1568.263	36	Nil
2014-15	293	2558.907	41	Nil
2015-16 (upto 31 st January, 2016)	229	2392.92	40	Nil
TOTAL	1057	7204.861	146	Nil
